NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.36/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.11.2016

NAME OF THE PARTIES:

Shri R. Prasanth

V/s.

M/s. UBC Engineers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION, SIGNATURE

Par Des.

Sanjay Jain Counsel Counsel
For Respondent Paradi.

Practice Mancher Respondent Respondent

Respondents

Respondents

ORDER

C.P. No. 36/397/398/CLB/MB/2014

Dated: 18.11.2016

- Ld. Counsel for both sides are present.
- 2. Ld. Counsel for the Petitioner is seeking adjournment. Adjournment granted. Let the C.P. be fixed for hearing on **19th December**, **2016** listed as first on board.

sd/-

Shri M.K. Shrawat Member (Judicial)